

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE V.G.ARUN

THURSDAY, THE 30TH DAY OF APRIL 2020/10TH VAISAKHA, 1942

WP (C) TMP No. 195 OF 2020

1. Kannur Jilla Crusher Quarry Association,
Sreekandapuram Meghala, Sreekandapuram P.O,
Sreekandapuram, Kannur- 670631
represented by its President, Anil K Joseph.
2. Anil K. Joseph s/o Joseph, Kuzhithodu House,
Chembamthodi, Karayathumchal, Kannur,
Pin- 670 631.
3. Jilson Joseph, years, S/o Joseph,
Veliyathil House,
Pulikulumba P O, Naduvil, Kannur District,
Pin- 670 582.
4. Saneesh, Manasam, Vaduvankulam,
Kuttiyattoor P O,
Kannur- 670 602.
5. Javid E P, , Shanthi Mahal, Chekkikulam P O,
Kannur District, Kannur- 670 592.
6. Mathai V A, , Velikkakath House, Payattuchal,
Chemperi P O, Kannur- 670 632.
7. K T Ziyad, Malabar Villa, Pattuvam P O,
Kannur- 670143.
8. Cyril Jose, S/o. Jose George, aged 37 years,
Managing partner, Sampath Crushers Pvt. Ltd.,
Nediyanga P.O, Kannur District-670 631,
residing at Kizhakkeyil House,
Mattannur College P.O.,
Kannur District - 670 702,
By Advs. Alex M. Scaria
Saritha Thomas

W.P.(C) TMP No. 195 / 2020

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RESPONDENTS:

1. State of Kerala, Represented by Secretary to Department of Local Self Government Institution, Secretariat, Government Press P O, Thiruvananthapuram- 695 001
2. Secretary to Law Department, Government Secretariat, Government Press P O, Thiruvananthapuram- 695 001
3. The Sreekandapuram Municipality, Represented by its Secretary, Kannur -670631.

BY GOVT.PLEADER SRI.AJITH MURALI.

THIS WPC HAVING COME UP FOR ADMISSION ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

V.G.ARUN, J.

W.P.(C) TMP No. 195 of 2020

Dated this the 30th day of April, 2020.

ORDER

The learned Government Pleader takes notice for respondents 1 & 2. Considering the peculiar circumstances in which all are placed at the moment, the petitioner is permitted to take out notice to respondents 3 & 4 through e-mail, especially since 3rd respondent is a local body and the 4th respondent its Secretary.

Post on 5.5.2020.

**V.G.ARUN
JUDGE**

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